

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:276
ANSWERED ON:19.12.2003
LOANS TAKEN BY FCI
CHANDRA NATH SINGH;GADDE RAMAMOHAN

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the loans taken by the Food Corporation of India (FCI) till date from various sources;
- (b) the total interest paid by FCI during each of the last three years till date;
- (c) whether FCI has decided to tap the capital market to cut down its burden of debt servicing;
- (d) if so, the details thereof;
- (e) whether FCI is also planning transit/stock insurance for foodgrains; and
- (f) if so, the details thereof alongwith the extent to which this step is likely to help FCI?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION(SHRI SHARAD YADAV)

(a) to (f):A Statement is laid on the Table of the House.
STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO. 276 DUE FOR ANSWER ON 2003 IN THE LOK SABHA.

(a):The working capital requirements of the Food Corporation of India (FCI) are met by a consortium of banks constituted by the Reserve Bank of India with the State Bank of India in the Lead.
As on 11.12.2003, the Cash Credit utilization (Food Account) was Rs.14,874 crore.

(b):The expenditure on account of interest during the last 3 years is as under:

2000-01	Rs. 2,601.33 crore
2001-02	Rs. 3,298.14 crore
2002-03	Rs. 3,375.95 crore

(c)&(d): The FCI has formulated a proposal for going in for market borrowings as an alternate source for financing its operations.

(e)&(f): Yes, Sir. The proposal is at a preliminary stage.